

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 28, 2016

No. 1125 / Admin. (Services)/ 2016

Sri **Ariz**, Court Manager, District Court, Mirzapur to be Court Manager, District Court, Fatehpur against the post created vide G.O. No. 4799/VII-Nyay-1-10-196/2010 dated 15.2.2011.

BY ORDER OF THE COURT,

Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL

No. 268 / Admin. (Services)/ 2016, Dated: Allahabad: May 28, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutcheri Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Court Manager mentioned above shall hand over and take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Inspection) and Section Officer (Services) High Court, Allahabad forthwith.

The officer who is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Joint Registrar (Judicial)(Confidential), High Court, Allahabad.
11. The Joint Registrar (Judicial)(Inspection), High Court, Allahabad.
12. The Officer On Special Duty/ Incharge Computer Center, High Court, Allahabad.
13. The Deputy Registrar (G), High Court, Allahabad.
14. The Deputy Registrar (Budget), High Court, Allahabad.
15. The Deputy Registrar (Admin.), High Court, Allahabad.
16. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
17. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
18. The Section Officer (Admin. C Section), High Court, Allahabad.
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(RAJIV SHARMA)
REGISTRAR (JUDICIAL) (SERVICES)